S/NO.	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 11.02.2019 To 15.02.2019			
	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1-3.	E/50337-50338/16 & E/50474/2016	FO/50208-50210/2019	08/02/2019	13/02/2019
4.	E/51779/2018	FO/50211/2019	08/02/2019	13/02/2019
		MISC ORDER		
1.	E/COD/50011/2019 IN E/50073/2017	MO/50092/2019	15/02/2019	15/02/2019
				Deputy Registrar Excise Branch-DB

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Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.